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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
New Delhi

O.A. No. 1525 of 1999

New Delhi, this 17th day of the November, 2000

Hon'ble Mr. Justice Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. Govindan S. Tampi Member (A)

Bhuvan Chander
Reproducer
Min. of Environment & Forest
Paryavaran Bhawan, CGO Complex
New Delhi

... Applicant

(By Advocate: Shri S.P. Sharma)

versus

Union of India through

1. The Secretary
Min. of Environment and Forests
Paryavaran Bhawan,
CGO Complex,
New Delhi.

2. The Director (Administration)
Min. of Environment and Forests
Paryavaran Bhawan,
CGO Complex,
New Delhi.

... Respondents

(None)

ORDER (oral)

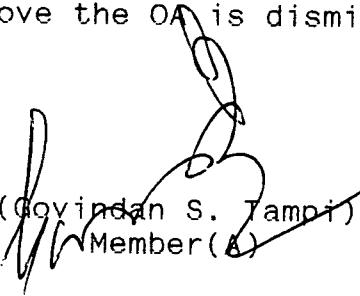
Justice V. Rajagopala Raddy,

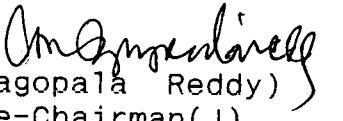
The only grievance of the applicant is that he was appointed as Reprographic Operator in the Ministry of Environment and Forests on ad hoc basis w.e.f. 24th May, 1982 through the Employment Exchange. The service of the applicant was regularised w.e.f. 27th March, 1984, since then he was serving in the same grade of pay scale and in the same post though 15 years have elapsed. He was entitled for parity of pay scale in relation to the Ministry of Defence and Planning Commission. The pay scale of the applicant is Rs.950-1500 (pre-revised) whereas in other organisation e.g. in the Ministry of Defence and Ministry of



Planning Commission the Reprographic Operators are paid the pay scale of Rs.1350-2200 and Rs.1200-2040 respectively. It is stated by the learned counsel that the applicant made a claim before the Central Fifth Pay Commission, but the claim has not been favourably considered and he was given the replacement scales only.

2. The question of pay fixation and equivalence of posts are to be determined by the Government as well as the expert bodies like Pay Commission. The Tribunal is not competent to make any exercise in this regard. The claim of the applicant has also been rejected by the Fifth Pay Commission. It is not possible for us to grant any relief to the applicant. In view of the above the OA is dismissed. No costs.


(Govindan S. Tampli)
Member(A)


(V. Rajagopala Reddy)
(Vice-Chairman(J))

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